

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2015

DATE OF HEARING 05.10.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	706103/30	Opp. No. AMD-95553	M/s. Archies Ltd., Gurgaon / M/s. Ashoka Trade Marks Co., New Delhi V/S M/s. Archi Food Products, Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		Hearing on I. P.
2.	721154/09	Opp. No. AMD-206906	M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Atul Plastic Industries, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.		Hearing on TM-05, TM-57 & I. P.
3.	955420/05	Opp. No. AMD-200022	M/s. Biological E. Ltd., Mumbai / M/s. Kayser & Co., Mumbai V/S M/s. Bruken Life Care, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	11.30 p.m.		Hearing on evidence in support of application under rule 51
4.	660651/05	Opp. No. AMD-57747	M/s. Remfry & Sagar, Gurgaon V/S M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.30 p.m.		

5.	849652/30	Opp. No. AMD-230349	M/s. Navrang Tea Center, Jalgaon / M/s. Suresh & Co., Mumbai V/S M/s. Chandan Tea Enterprises, Ahmedabad / M/s. Raval & Co., Ahmedabad	12.00 p.m.		
6.	670085/05	Opp. No. AMD-95714	M/s. Glaxosmithkline Pharmaceuticals, Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Agam & Gem Laboratories, Daman / M/s. R. K. Dewan & Co., Mumbai	12.00 p.m.		
7.	1315847/30	Opp. No. AMD-710646	Mr. Kul Bhushan Marwaha, Jaipur	02.15 p.m.		Hearing on TM-6
8.	954855/08	Opp. No. AMD-180181	M/s. Ashoka Iron & Steel Fabricators Pvt. Ltd., Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Ashok Metal Products, Rajkot / M/s. International Trade Marks Bureau, Mumbai	02.15 p.m.		

DATE OF HEARING 06.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2083801/07	Opp. No. AMD-789001	M/s. Duke Fashions (India) Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. Duke Plasto Technique Pvt. Ltd., Palanpur / M/s. Tradesafe, Ahmedabad	11.00 a.m.		Hearing fixed for Implement ing the Court Order passed

2.	1602414/17	Opp. No. AMD-740958	M/s. Duke Fashions (India) Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. Duke Plasto Technique Pvt. Ltd., Palanpur / M/s. Tradesafe, Ahmedabad	11.00 a.m.		Hearing fixed for Implementing the Court Order passed
3.	2038337/17	Opp. No. AMD-785511	M/s. Duke Fashions (India) Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. Duke Plasto Technique Pvt. Ltd., Palanpur / M/s. Tradesafe, Ahmedabad	11.00 a.m.		Hearing fixed for Implementing the Court Order passed
4.	825485/07	Opp. No. AMD-738129	M/s. Almighty Agrotech Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot V/S M/s. Milap Zarda Udyog, Rajsamand / M/s. K. C. Patel Co., Ahmedabad	11.30 a.m.		
5.	678132/09	Rect. No. AMD-253662	M/s. Triputi Cable Industries, New Delhi / M/s. Madamsar & Co., New Delhi V/S M/s. Agarwal Enterprises, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.30 a.m.		
6.	791233/32	Opp. No. AMD-191295	M/s. Asal Lari Lappa Cold Drink House, Vadodara / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Larilappa Coldrink, Baroda / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.		

7.	622881/03	Opp. No. AMD-185051	M/s. Law & Prudence, Mumbai V/S M/s. Durga Soap Factory, Jambusar / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
8.	544717/05	Opp. No. AMD-50729	M/s. International Trade Marks Bureau, Mumbai V/S M/s. Rangoon Chemical Works Pvt. Ltd., Surat / M/s. Fatechand C. Shah & Co., Mumbai	12.30 p.m.		

DATE OF HEARING 07.10.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	920940/05	Opp. No. AMD-206968	M/s. Ajanta Pharma Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Torrent Phamaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.		Hearing on I. P. & Main Matter
2.	692528/17	Opp. No. AMD-63080	M/s. Vinflex Products Pvt. Ltd., Noida / Mr. Sushant Singh Advocate, New Delhi V/S M/s. Vinyoflex Ltd., Rajkot / Mr. Chetan P. Pajwani, Rajkot	11.00 a.m.		
3.	820715/30	Opp. No. AMD-229588	M/s. Nagad Narayan Pan House, Rajkot / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Nagadnarayan Food Products, Bikaner / M/s. Delhi Registration Service, Delhi	11.30 p.m.		Hearing on TM-16 & Main Matter

4.	893402/05	Opp. No. AMD-129995	M/s. Depenning & Depenning, Gurgaon V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.30 p.m.		Hearing on I. P.
5.	1787997/30	Opp. No. AMD-780600	M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		Hearing on TM-5
6.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi V/S M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	12.00 p.m.		

DATE OF HEARING 08.10.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2021912/05	Opp. No. AMD-815334	M/s. IPR House. Com, Hooghly (West Bengal)	11.00 a.m.		Hearing on TM-5
2.	1958937/30	Opp. No. AMD-803252	M/s. Sharma & Company, Jaipur	11.00 a.m.		Hearing on TM-6
3.	892498/12	Opp. No. AMD-212506	M/s. Guru Nanak Machinery Works, Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. S. K. Traders, Rajkot / M/s. Indus, Ahmedabad	11.30 a.m.		
4.	1999463/25	Opp. No. AMD-801036	Mr. P. K. Arora Advocate, Agra	11.30 a.m.		Hearing on TM-5

5.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Mumbai / M/s. Khaitan & Co., Mumbai V/S M/s. Navjivan Roller Flour & Pulse Mills Ltd., Panchmahal / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.		
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DATE OF HEARING 12.10.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	728399/05	Opp. No. AMD-170966	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/S M/s. Mohan Drug & Formulations (P) Ltd., Baroda / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.00 a.m.		
2.	933924/05	Opp. No. AMD-203651	M/s. Southshourne Corporation (India), Baroda / Mr. Chnadrakant M. Joshi, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		
3.	722722/05	Opp. No. AMD-201493	M/s. Sen-Oberoi, New Delhi V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.30 p.m.		

4.	732787/05	Opp. No. AMD-205870	M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.30 p.m.		
5.	685654/05	Opp. No. AMD- 194322	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Kamron Laboratories Ltd., Mehsana / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.		
6.	685654/05	Opp. No. AMD-194280	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/S M/s. Kamron Laboratories Ltd., Mehsana / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.		
7.	715444/05	Opp. No. AMD-231472	M/s. Bestochem Formulations (I) Ltd., Delhi / M/s. Ashoka Trade Marks Co., New Delhi V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p. m.		Hearing on TM-16 & Main Matter
8.	716818/05	Opp. No. AMD-133933	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Medico Labs, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	02.15 p. m.		

DATE OF HEARING 13.10.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715495/19	Opp. No. AMD-230440	M/s. India Industrial Product, Vishnagar / Mr. Mukesh Jani, Ahmedabad V/S M/s. M. Coatings, Rajkot / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.		Hearing on TM-16 & Main Matter
2.	961574/30	Opp. No. AMD-225155	M/s. Anand & Anand, New Delhi V/S M/s. Kaniya Mamra Factory, Rajkot / M/s. Tradesafe, Jamnagar	11.00 a.m.		Hearing on TM-16 & Main Matter
3.	755969/25	Opp. No. AMD-244291	M/s. Depenning & Depenning, Chennai V/S M/s. Varun Win, Ahmedabad / M/s. Brahmbhatt & Associates, Ahmedabad	11.30 a.m.		
4.	841241/05	Opp. No. AMD-130781	M/s. Osho International Foundation, Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Osho Pharma Pvt. Ltd., Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.30 a.m.		
5.	885677/07	Opp. No. AMD-258096	M/s. Honest Trading Co. Pvt. Ltd., Navsari / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Honest Manufacturers, Rajkot / Mr. Rameshbhai M. Ghodasara, Rajkot	12.00 p.m.		

6.	956171/30	Opp. No. AMD-125550	M/s. Gaurav Exports, Delhi / M/s. Delhi Registration Service, Delhi V/S M/s. Shree Bhuvaneshwari Aushadhashram, Gondal / Mr. Hiral C. Joshi, Mumbai	12.00 p.m.		
7.	712968/25	Opp. No. AMD-205393	M/s. Benzer Retail Private Limited, Mumbai / M/s. Delhi Registration Service, Delhi V/S M/s. Kenzer, Ahmedabad / M/s. S. S. Rana & Co., New Delhi	02.15 p.m.		
8.	956600/05	Opp. No. AMD-172872	M/s. DCI Pharmaceuticals Pvt. Ltd., Goa / M/s. Keyser & Co., Mumbai V/S M/s. Swiss International, Ganganagar / M/s. G. D. Bansal (Advocate), Jaipur	02.15 p.m.		

DATE OF HEARING 14.10.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	851464/09	Opp. No. AMD-222814	M/s. Kay & co., New Delhi / M/s. Worldwide Registration Bureau, New Delhi V/S M/s. Hitesh Sales Corporation, Ahmedabad / Mr. Y. J. Trivedi, Ahmedabad	11.00 a.m.		
2.		Opp. No. AMD-215622	M/s. Premji & Sons, Mumbai / Shri M. J. Chawla, Ulhasnagar V/S M/s. Hitesh Sales Corporation, Ahmedabad / Mr. Y. J. Trivedi, Ahmedabad	11.00 a.m.		

3.	872544/34	Opp. No. AMD-164534	M/s. A. M. Industries, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur V/S M/s. Anas Enterprises, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.30 a.m.		
4.	797452/05	Opp. No. AMD-246305	M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai V/S M/s. Aarpik Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	11.30 p.m.		
5.	733638/14	Opp. No. AMD-196289	M/s. Tas & Co., Mumbai V/S M/s. Swistar International Private Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
6.	878979/24	Opp. No. AMD-241301	M/s. Vardhman Polytex Limited, Ludhiana / M/s. Worldwide Registration Bureau, New Delhi V/S Mr. Shah Kamleshkumar Champalal, Ahmedabad / M/s. Tradesafe, Ahmedabad	12.00 p.m.		
7.	663109/34	Opp. No. AMD-205175	Mr. Prubhudas Kishordas, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Mahasugandhi Snuff Works, Sihor / M/s. Fatechand C. Shah & Co., Mumbai	02.15 p.m.		Hearing on TM-16 & Main Matter

8.	886460/24	Opp. No. AMD-193574	M/s. Little & Co., Mumbai V/S M/s. Puja Synthetics Pvt. Ltd., Bhilwara / M/s. Indus, Ahmedabad	02.15 p.m.		
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DATE OF HEARING 15.10.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	894515/05	Opp. No. AMD-188900	M/s. Depenning & Depenning, Mumbai V/S M/s. Depone Organics Pvt. Ltd., Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.		
2.	894529/19	Opp. No. AMD-172096	M/s. Batra Plywood Industries (Pvt.) Ltd., Haryana / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Friends Plywood Pvt. Ltd., Jaipur / M/s. Devji Associates, Ghaziabad	11.00 a.m.		
3.	821763/30	Opp. No. AMD-718699	M/s. J. K. Brothers, Drug (M.P.) / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Jain Brothers, Unjha / M/s. Brahmhatt & Associates, Ahmedabad	11:30 a.m.		
4.	882735/30	Opp. No. AMD-716510	M/s. Saikrishna & Associates, Noida (U.P.) V/S M/s. Jagdish Rice & Pulse Mill, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11:30 a.m.		Hearing on two TM-16 & Main Matter

5.	893416/05	Opp. No. AMD-201071	M/s. Sun Pharmaceutical Industries Ltd., Mumbai V/S M/s. Indiana Ophthalmics, Wadhwan City / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.		
6.	883289/05	Opp. No. AMD-120696	M/s. Raptokos, Brett & Co. Ltd., Mumbai V/S M/s. Adroit Health Care Pvt. Ltd., Ahmedabad / Mr. Chirag A. Shah Advocate, Ahmedabad	12.00 p.m.		
7.	894517/05	Opp. No. AMD-229753	M/s. Aventis Pharma Limited, Mumbai / M/s. Sen-Oberoi, New Delhi V/S M/s. Depone Organics Pvt. Ltd., Baroda / Mr. Subhashchandra V. Purohit Ahmedabad	02.15 p.m.		
8.	874851/05	Opp. No. AMD-206010	M/s. Remfry & Sagar, Gurgaon V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p.m.		

DATE OF HEARING 19.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	822719/05	Opp. No. AMD-225892	M/s. Martel Hammer Pharmaceutical Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Synchem Laboratories Pvt. Ltd., Baroda / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.		

2.	825296/05	Opp. No. AMD-207973	M/s. Martin & Harris Laboratories Ltd., Mumbai / Mr. Manoj G. Menda V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		
3.	825362/05	Opp. No. AMD-721330	M/s. Skol Breweries Limited, Banglore / M/s. Anand & Anand, New Delhi V/S M/s. Miraj Products Pvt. Ltd., Rajsamand / M/s. K. C. Patel & Co., Ahmedabad	11.30 a.m.		
4.	823290/05	Opp. No. AMD-189068	M/s. Neon Laboratories Limited, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.30 a.m.		
5.	730777/05	Opp. No. AMD-221473	M/s. Cipla Limited, Mumbai / M/s. Jasani & Company, Rajkot V/S M/s. Saga Laboratories, Ahmedabad	12.00 p.m.		
6.		Opp. No. AMD-221815	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Saga Laboratories, Ahmedabad	12.00 p.m.		
7.	892892/05	Opp. No. AMD-117037	M/s. Lall & Sethi, New Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	02.15 p.m.		

8.	938904/05	Opp. No. AMD-209285	M/s. Sun Pharmaceutical Industries, Ltd., Mumbai V/S M/s. Sunij Pharma Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	02.15 p.m.		
9.	825386/29	Opp. No. AMD-230747	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, Delhi V/S M/s. Miraj Products Pvt. Ltd., Rajsamand / M/s. K. C. Patel & Co., Ahmedabad	03.00 p.m.		Hearing I. P. & Main Matter

DATE OF HEARING 20.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	985994/12	Opp. No. AMD-235346	M/s. Bombay Industrial Corporation, Delhi / M/s. S. M. Gupta & Co., Delhi V/S M/s. Bharat Industrial Corporation, Jodhpur / Dr. Ashok Soni, Jodhpur	11.00 a.m.		
2.	808343/31	Opp. No. AMD-710592	M/s. Dhanjibhai Jaysukhlal & Co., Junagadh / M/s. Tradesafe, Jamnagar V/S M/s. Ladhani Brothers, Bagasra / M/s. Jasani & Company, Rajkot	11.00 a.m.		Hearing on TM-16 & Main Matter

3.	892944/29	Opp. No. AMD-717578	M/s. Shree Mangrol Oil Mill, Mangrol / M/s. Jasani & Company, Rajkot V/S M/s. Vikas Oil Industries, Rajkot / M/s. Tradesafe, Jamnagar	11.30 a.m.		
4.	880262/29	Opp. No. AMD-716015	M/s. Dolat Industries, Rajkot / M/s. Jasani & Company, Rajkot V/S M/s. Krishna Oil Industries, Jamnagar / M/s. Tradesafe, Ahmedabad	11.30 a.m.		Hearing on TM-16 & Main Matter
5.	847214/32	Opp. No. AMD-166393	M/s. Rajmandir Sarbatwala, Rajkot / M/s. K. C. Patel & Co., Ahmedabad V/S M/s. Rajmandir, Rajkot / M/s. Jasani & Company, Rajkot	12.00 p.m.		
6.		Opp. No. AMD-167197	Vinodkumar R. Shah H. U. F., Jalana / Mr. Hiral C. Joshi, Mumbai V/S M/s. Rajmandir, Rajkot / M/s. Jasani & Company, Rajkot	12.00 p.m.		
7.		Opp. No. AMD-167196	Rajendra Babulal Malu, Jaysingpur / Mr. Hiral C. Joshi, Mumbai V/S M/s. Rajmandir, Rajkot / M/s. Jasani & Company, Rajkot	12.00 p.m.		
8.	872118/05	Opp. No. AMD-163705	M/s. Bhavsar Chemical Works, Vyara / M/s. Law & Prudence, Mumbai V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. shah & Co., Ahmedabad	02.15 p.m.		

DATE OF HEARING 21.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	885000/24	Opp. No. AMD-231540	M/s. Karnataka Co-Operative Milk Producers Federation Ltd., Banglore V/S M/s. Bhagwati Prints, Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.		
2.	823867/03	Opp. No. AMD-243492	M/s. Marico Limited, Mumbai / M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	11.00 a.m.		Hearing on TM-16 & Main Matter
3.	823490/05	Opp. No. AMD-246588	M/s. Alkem Laboratories, Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 p.m.		
4.	832299/29	Opp. No. AMD-225055	M/s. Rajwadi Papad House, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Vijay Dairy Product, Bhavnagar / M/s. Tradesafe, Jamnagar	11.30 p.m.		
5.	885993/07	Opp. No. AMD-171211	M/s. Mandeep Engineering Works, Jalandhar / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Makwana Engineering Works, Bhavanagar / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.		

6.	871491/18	Opp. No. AMD-167052	M/s. W. S. Kane & Co., Mumbai V/S M/s. Belaben Madangopal Talwar, Ahmedabad	12.00 p.m.		
7.	827094/29	Opp. No. AMD-227105	M/s. Manoj Oil Industries, Morena / Mr. N. K. Arora, Agra V/S M/s. Aditya Oil Industries, Bharatpur / M/s. Ashoka Trade Marks Co., New Delhi	02.15 p.m.		
8.		Opp. No. AMD-227048	M/s. B. P. Oil Mills Limited, Agra / M/s. Taj Trade Mark Agency, Agra V/S M/s. Aditya Oil Industries, Bharatpur / M/s. Ashoka Trade Marks Co., New Delhi	02.15 p.m.		

DATE OF HEARING 26.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	857078/16	Opp. No. AMD-233446	M/s. Bennett Coleman & Company Limited, New Delhi / M/s. INTTL Advocare, New Delhi V/S M/s. Navbharat Travels, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		
2.	645911/09	Opp. No. AMD-81478	M/s. R. G. Cable Industries, Jaipur / M/s. G. S. Rijhwani & Co., Mumbai V/S M/s. Vimal Cables Limited, Mehsana / M/s. D. C. Dani & Associates, Ahmedabad	11.00 a.m.		Hearing on TM-16 & Main Matter

3.	418712/23	Rect. No. AMD-183497	M/s. Malani Sales Agency, Barmer / M/s. Jasani & Company, Rajkot V/S M/s. Vimal Mills, Jasol	11.30 a.m.		
4.	560225/16	Opp. No. AMD-190827	M/s. Hindustan Pencils Limited, Mumbai / Mr. Sushant Singh (Advocate), New Delhi V/S M/s. Aptudet Industries, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.30 p.m.		
5.	802650/05	Opp. No. AMD-228654	M/s. Neon Laboratories Limited, Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
6.	832018/19	Opp. No. AMD-713060	M/s. Kaira District Co- Operative, Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Amul Boards Private Limited, Kachchh / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		Hearing on I. P. & Main Matter
7.	833298/30	Opp. No. AMD-235935	M/s. Hindustan Lever Limited, Mumbai / M/s. Crawford Bayley & Co., Mumbai V/S M/s. Kaira District Co- Operative, Anand / M/s. Nanavati Associates, Ahmedabad	02.15 p.m.		

8.	676049/05	Opp. No. AMD-105001	M/s. Eastern Medikit Ltd., Delhi / M/s. Madamser & Co., New Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	02.15 p.m.		
9.	820249/05	Opp. No. AMD-180140	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.		
10.		Opp. No. AMD-172571	M/s. Dabur India Limited, Mumbai / M/s. Bhansali & Associates, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	03.00 p.m.		Hearing on TM-16 & Main Matter

DATE OF HEARING 27.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	851462/03	Opp. No. AMD-711597	M/s. Narmadha Chemicals Private Limited, Pondicherry / Mr. V. Balakrishnan, Chennai V/S Shri Pawar Chemical Works, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		Hearing on TM-16 & Main Matter

2.	612627/30	Opp. No. AMD-194933	M/s. Shree Bhagwati Flour Mills Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.00 p.m.		Hearing on I. P. & Main Matter
3.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.30 a.m.		
4.	612629/30	Opp. No. AMD-194932	M/s. Shree Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.30 a.m.		
5.	598316/05	Opp. No. AMD-61111	M/s. L. S. Davar & Co., New Delhi V/S M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.		Hearing on TM-57
6.	871457/03	Opp. No. AMD-229938	M/s. Depenning & Depenning, Chennai V/S M/s. Rayal Heena Products, Pali / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.		

7.	854317/30	Opp. No. AMD-228755	M/s. Dabur India Limited, New Delhi V/S M/s. Shreeji Food Works, Surat / M/s. Kolkata Trade Mark Service, Kolkata	02.15 p.m.		
8.	854317/30	Opp. No. AMD-228749	M/s. Real Bakers Pvt. Ltd., Hyderabad / M/s. Rao & Rao, Secunderabad V/S M/s. Shreeji Food Works, Surat / M/s. Kolkata Trade Mark Service, Kolkata	02.15 p.m.		Hearing on Tm-16 & Main Matter

DATE OF HEARING 28.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	834285/31	Opp. No. AMD-192672	M/s. Vikarant Chemico Industries (P) Ltd., Kanpur / M/s. Madamser & Co., New Delhi V/S M/s. Solar Agrotech Pvt. Ltd., Rajkot / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.		
2.	857081/34	Opp. No. AMD-247035	M/s. Kesarwani Zarada Bhandar, Allahabad / M/s. Anand & Anand, New Delhi V/S M/s. P. M. Products, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		

3.	872543/34	Opp. No. AMD-161321	M/s. A. M. Industries, Jaipur / Mr. Kul Bhushan Marwah, Jaipur V/S M/s. Anas Enterprises, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.30 a.m.		
4.	878720/05	Opp. No. AMD-712270	M/s. Mankind Pharma Ltd., New Delhi / M/s. Ashoka Trade Marks Co., New Delhi V/S M/s. Vasu Pharmaceuticals Private Limited, Vadoadara / Mr. Balchandra A. Soni, Baroda	11.30 a.m.		
5.	846017/09	Opp. No. AMD-161928	M/s. Remfry & Sagar, Gurgaon V/S Mr. Rameshbhai Ganeshbhai Chaudhari, Gandhinagar / Mr. Subhashchandra V. Purohit, Ahmedabad	12.00 p.m.		
6.	874855/05	Opp. No. AMD-247876	M/s. Anchor Medicare Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
7.	920515/05	Opp. No. AMD-167534	M/s. Remfry & Sagar, Gurgaon V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.		Hearing on I. P. & Main Matter

8.	821028/31	Opp. No. AMD-143132	M/s. R. K. Industries, Indore / M/s. G. S. Rihwani & Co., Mumbai V/S M/s. S. R. Products, Jaipur / M/s. Anand & Anand, New Delhi	02.15 p.m.		
9.	880854/24	Opp. No. AMD-256126	M/s. Arviva Industries (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Ashadeep Textile, Bhilwara / M/s. G. S. Rihwani & Co., Mumbai	02.15 p.m.		Hearing on I. P.

DATE OF HEARING 29.10.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	883358/19	Opp. No. AMD-712903	M/s. Kaira District Co- Operative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Amul Boards Private Limited, Kachchh / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		
2.	900870/31	Opp. No. AMD-187539	M/s. Vinodkumar R. Shah H.U.F., Jalana / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Shreeji International, Sidhpur / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		

3.	800939/11	Opp. No. AMD-181244	M/s. Ceramix Faucets (India), Delhi V/S M/s. Cera Sanitarywares Ltd., Ahmedabad / Mr. Dakshesh B. Mehta, Ahmedabad	11.30 a.m.		Hearing on TM-16 & Main Matter
4.	886741/30	Opp. No. AMD-248225	M/s. Ganesh Wheat Products Private Limited, Kolkata / M/s. S. Majumdar & Co., Kolkata V/S M/s. Gadiya Suppliers, Beawar / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.		
5.	1985340/16	Opp. No. AMD-801239	Mr. P. K. Arora Advocate, Agra	12.00 p.m.		Hearing on TM-5
6.	733279/08	Opp. No. AMD-229584	M/s. Kapoor Engineering Tools, Gwalior / M/s. Suresh & Co., Mumbai V/S M/s. Electro Appliances, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	12.00 p.m.		Hearing on TM-16
7.	733279/08	Opp. No. AMD-233597	M/s. Crystal International, Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Electro Appliances, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	12.00 p.m.		Hearing on TM-16
8.	868038/34	Opp. No. AMD-195270	Mr. Jashbhai P. Patel, Vapi / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Hasmukh Tobacco Stores, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p. m.		
